

09.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 21
HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

dhcanilkumar@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
94	W.P.(C)-4633/2025 CM APPL. 21406/2025 CM APPL. 21407/2025 CM APPL. 21408/2025	KAIROSOFT AI SOLUTIONS LIMITED & ANR. V/s SECURITIES AND EXCHANGE BOARD OF INDIA & ORS.	AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: RISHI AGRAWALA/ KARAN LUTHRA(RISHI@AGLAW.IN, OFFICE@KARANLUTHRA.CO.IN)(9810188705)(PETITIONER) SEBI, SEBI, BSE INDIA, UNION OF INDIA(CHAIRMAN@SEBI.GOV.IN, SEBI@SEBI.GOV.IN, CORP.COMM@BSEINDIA.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) CYBER DOST(CYBERDOST@MHA.GOV.IN)(0)(RESPONDENT)		

HIGH COURT OF DELHI
09.04.2025.

REGISTRAR (LISTING)

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